Name of Applicants: Dr. Ramandeep Kaur; Dr. Sumit Chauhan; Mr. Gautam Kumar; Dr. Charul Nigam; Dr. Rahul Kumar; Mr. Sahil Dhall; Mr. Suchivrat Arya; Mr. Shinjan Chatterjee



PERSPECTIVE VIEW

The novelty resides in the Shape & configuration of the “REAL TIME MENTAL HEALTH MONITORING DEVICE" as illustrated.

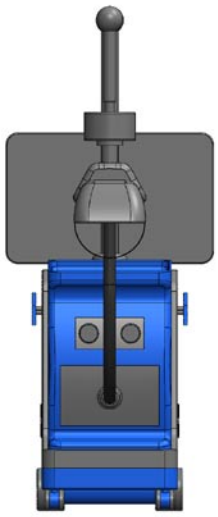
No claim is made by virtue of this registration in respect of any mechanical or other action of the mechanism whatever or in respect of any mode or principle of construction of the article.

No claim is made by virtue of the registration to any right to the exclusive use of the words, letters, numbers, colour, combination or Trade Marks as appearing in the representation.

Dated this 10th day of December 2025

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KIRTIKUMAR M. PATEL
Applicant’s Patent Agent (IN/PA/2999)



FRONT VIEW

The novelty resides in the Shape & configuration of the “REAL TIME MENTAL HEALTH MONITORING DEVICE" as illustrated.

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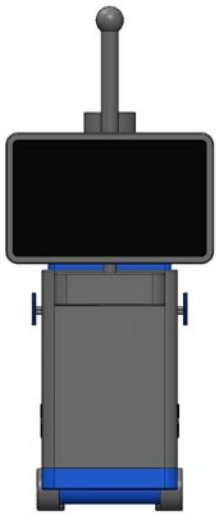
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Applicant’s Patent Agent (IN/PA/2999)

Name of Applicants: Dr. Ramandeep Kaur; Dr. Sumit Chauhan; Mr. Gautam Kumar; Dr. Charul Nigam; Dr. Rahul Kumar; Mr. Sahil Dhall; Mr. Suchivrat Arya; Mr. Shinjan Chatterjee



REAR VIEW

The novelty resides in the Shape & configuration of the “REAL TIME MENTAL HEALTH MONITORING DEVICE" as illustrated.

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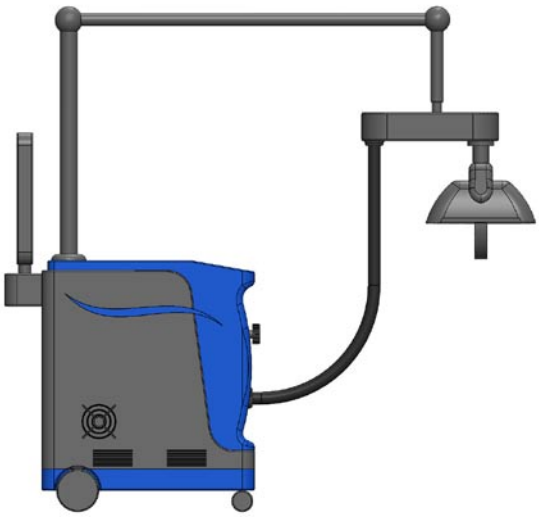
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Name of Applicants: Dr. Ramandeep Kaur; Dr. Sumit Chauhan; Mr. Gautam Kumar; Dr. Charul Nigam; Dr. Rahul Kumar; Mr. Sahil Dhall; Mr. Suchivrat Arya; Mr. Shinjan Chatterjee



LEFT VIEW

The novelty resides in the Shape & configuration of the “REAL TIME MENTAL HEALTH MONITORING DEVICE" as illustrated.

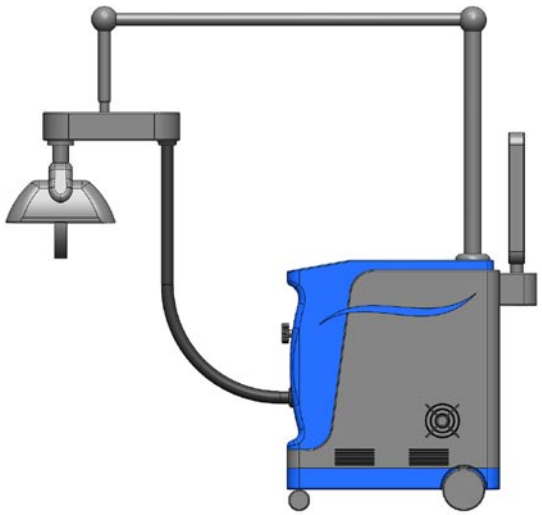
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KIRTIKUMAR M. PATEL
Applicant’s Patent Agent (IN/PA/2999)



RIGHT VIEW

The novelty resides in the Shape & configuration of the “REAL TIME MENTAL HEALTH MONITORING DEVICE" as illustrated.

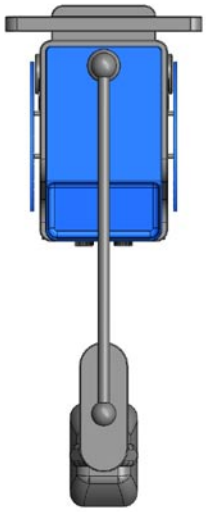
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TOP VIEW

The novelty resides in the Shape & configuration of the “REAL TIME MENTAL HEALTH MONITORING DEVICE" as illustrated.

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KIRTIKUMAR M. PATEL
Applicant’s Patent Agent (IN/PA/2999)



BOTTOM VIEW

The novelty resides in the Shape & configuration of the “REAL TIME MENTAL HEALTH MONITORING DEVICE" as illustrated.

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KIRTIKUMAR M. PATEL
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